

GOVERNMENT OF RAJASTHAN
LAW & LEGAL AFFAIRS DEPARTMENT

No. F. 1(2) Nyay/2016

Jaipur, Dated: 13 OCT 2017

NOTIFICATION

In exercise of the powers conferred by sub-section (1) and (2) of section 3 of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Act, 2015. (Central Act No. 4 of 2016), the State Government in consultation with the Rajasthan High Court hereby constitutes one Commercial Court (District Level) with its headquarter at Jaipur having jurisdiction over the whole area of the State of Rajasthan.

The earlier notification number F. 1(2) Nyay/2016 dated 20.04.2016 regarding establishment of Commercial Courts (District level) at each district, notification number F. 1(2)Nyay/2016 dated 01.08.2017 regarding nomination of Presiding Officers in Commercial Courts (District level) at each district and notification number F. 1(2)Nyay/2016 dated 10.10.2017 regarding renomination of Presiding Officer in Commercial Court at Sirahi are hereby withdrawn.

By Order of H.E. the Governor

(Manoj Kumar Vyas)

Principal Secretary to the Government

RAJASTHAN HIGH COURT, JODHPUR.

No. Gen./11/27/2017/1345

Dated : 14/10/2017

Copy forwarded to following for information & necessary action:-

- 1.All Registrar, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur. Registrar (Classification)/ CPC with a request to upload the same at Rajasthan High Court website.
- 2.Concerned District and Session Judges.
- 3.Concerned court
- 4.Concerned earlier commercial courts in each district (ADJ / DJ).
- 5.Concerned Chief Judicial Magistrates.
- 6.Administrative Officer Judicial, Confidential/ RJS (Estt.) Section, Subordinate (Estt.) Section, Statistics Section, Building, Budget, computer cell (for update & mail to concerned DJ), Rajasthan High Court, Jodhpur.


14.10.17
REGISTRAR (RULES)